

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 844 OF 2002

BALBIR SINGH

Appellant (s)

VERSUS

STATE OF DELHI

Respondent(s)

(With appln(s) for clarification/modification of court's order
12.08.2002 and stay)

Date: 31/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
(VACATION BENCH)

For Appellant(s) Mr. M.F.Humayrnisa, Adv.
Mr. R. Nedumaran,Adv.

For Respondent(s) Mr. P.K. Dey, Adv.
Mr. Ashok Bhan, Adv.
Mr. K.K. Joshi, Adv.
Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following
ORDER

List this matter on 14th June, 2007.

(Ajay Kr. Jain)
Court Master

(Vijay Aggarwal)
Court Master